

**COURT OF THE
DISTRICT & SESSIONS JUDGE,**

..... TRIPURA :

No.

July, 2013

Sub: Half-yearly reports in respect of mentally ill UTPs –*re.*

Ref: No. F.40 (27)(a)-HCT/STT-HY/2013/, dated on the above subject.

HALF-YEARLY REPORTS AT THE END OF THE I/II HALF OF THE YEAR, 201

Sl. No.	Name of UTPs who are mentally ill	Case reference	If released from Jail/Mental Hospital	Status of Trial	Steps taken to expedite Trial
01	02	03	04	05	06
01					
02					
03					
04					

(Signature of the District & Sessions Judge)

..... Tripura :